

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

166(ND)13

**SECTION OF THE COMPANIES ACT: 7 of IBC Code, 2016**

**In the matter of:**

**M/s. Rakesh Khanna & Ors.**

..... **Petitioner**

**V/s.**

**M/s. Chintamani Metals Udyog Ltd.**

.....**Respondents**

**Coram:**

**Order Date: - 14.09.2018**

**MS. INA MALHOTRA  
HON'BLE MEMBER(J)**

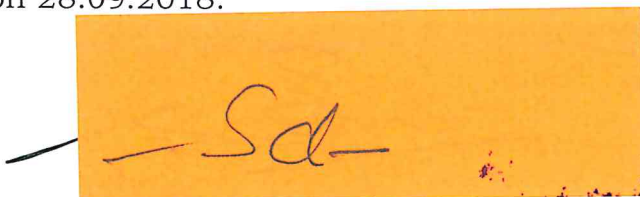
**Mr. S.K. MOHAPATRA  
HON'BLE MEMBER(T)**

**For Petitioner (s) : Advocate for the Petitioner.**

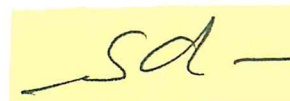
**For Respondent (s) : Advocate for the Respondent.**

**ORDER**

As the Member (Technical) busy in attending Court-I. Renotify this case on 28.09.2018.



**(S.K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**